

(d) the total amount received by the Government of India by way of j exporting the oilseeds to foreign countries year-wise since 1950-51 upto 1965-66?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a), (b) and (d) The information, as available, is given in the statements attached. [See Appendix LIX, Annexure No. 19]

(c) This industry has various types and sizes of units, all of which are not covered by the Schedule to the Industries Act. The units are so numerous and so widely spread that no accurate statistical data is available.

#### **ACCIDENT TO CHAMUNDI EXPRESS**

120. SHRI T. V. ANANDAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that on the 26th January, 1967, Bangalore bound Chamundi Express train met with an accident between Hanakere and Maddur stations on the M. G. Section of the Mysore division of the Southern Railway;

(b) if so, what are the reasons for the accident; and

(c) the extent of damage to the Railways and to the passengers?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) The accident occurred between Hanakere and Maddur Stations.

(b) The accident was due to a defect in the cross-level of the track for which staff responsible are being taken up.

(c) The cost of damage to railway property was estimated at approximately Rs. 4.430. In this accident, 12 persons sustained minor injuries.

#### **DEMAND OF SECURITY DEPOSIT FROM HEAD-SIGNALLERS**

121. SHRI T. V. ANANDAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Eastern Railway Administration has introduced recently a system of demanding security deposit of Rs. 750/-from Head-Signallers;

(b) if so, what are the reasons therefor; and

(c) whether the Ministry of Railways was consulted in the matter?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) No. A security deposit of Rs. 768.00 from Head Signallers was prescribed by the Eastern Railway Administration from November 1958. On review in February, 1966, the amount of Security Deposit was reduced to Rs. 750.

(b) Under the extant rules, a security deposit is required to be furnished by Railway staff entrusted with the custody of cash or stores. The Head-Signallers are Senior Subordinates in charge of Telegraph Offices, and in a number of such offices telegrams are accepted from the public on payment of the usual charges.

(c) No. The General Managers of Railway Administrations are competent to decide, in consultations with their Financial Advisors and Chief Accounts Officers, the amount of security deposit required from staff entrusted with the custody of cash or stores.

#### **SPEEDING UP OF HYDERABAD-MADRAS EXPRESS**

122. SHRI T. V. ANANDAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration to speed up and reduce the journey time of the Hyderabad-Madras Express